

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL-BENCH, - NEW DELHI

OA-361/2000

New Delhi this the 17th day of April, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)

Smt. Kamlesh Kumari,
W/o Sh. Vijay Kumar,
R/o BR-25A Shalimar Bagh,
Delhi-52. Applicant

(Present none even on second call)

versus

1. Union of India through
its Secretary,
Govt. of India,
Ministry of Finance,
Central Secretariate,
North Block,
New Delhi-1.
2. Authority for Industrial
and Financial Reconstruction,
Govt. of India,
Ministry of Finance,
10th Floor, Jeevan
Prakash Building,
25 Kasturba Gandhi Marg,
New Delhi-1. Respondents

ORDER (ORAL)

None present even on second call. It is noticed that even on earlier occasion, namely, 11.04.2000 none was present on behalf of the applicant. In the circumstances, the O.A. is dismissed for default and non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

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